

[English]

Proposal to Reduce Quota of Local Students in Medical Colleges of Delhi

1406. SHRI KRISHAN PRATAP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that there is a proposal to reduce the quota of local students in the Medical Colleges of Delhi, and

(b) if so, the details thereof and the reasons therefore ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) :

(a) and (b). The University of Delhi has reported that from the year 1985-86, the first 30% of the total number of seats (which comes to 79) will be filled up through open combined merit list, as against the earlier arrangement whereby first 50 seats used to be filled up through combined merit list. This decision is based on the judgement of the Supreme Court of India delivered in 1984. The All India Institute of Medical Sciences have reported that there is no quota of local students for admissions to MBBS Course.

[Translation]

Steps to Ensure Fair Admission in Medical Colleges of Delhi

1407. SHRI KRISHAN PRATAP SINGH: Will the Minister of EDUCATION be pleased to state the steps taken to ensure that there is no irregularity in the entrance test for admission to M.B.B.S. etc. in Medical Colleges of Delhi as happened last year ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : Following the detection of malpractices in 1984, in the entrance examination for admission to medical colleges, the University of Delhi appointed a Committee to examine the remedial measures to be taken to ensure that such malpractices do not take place in future examina-

tions. The specific measures taken by the University are :

- (1) A separate Admission Tests Unit is being established with the Joint Controller of Examinations and the Director of the Computer Centre.
- (2) Use of ink in filling the answer sheets will be permitted.
- (3) The programme for computing the results should be more sophisticated and designed in consultation with senior experienced Professors of Computer Science, which should be vetted by another agency before use.
- (4) Two independent results should be prepared and later on matched to see if there is any discrepancy.
- (5) The number of people involved in the processing should be the minimum necessary.
- (6) The question papers should be set up by the Board of Examiners with the Head of Department as its moderator. The moderator will prepare 4 sets of papers out of which one would be used for examination.

[English]

Rajasthan's Irrigation Projects

1408. SHRI BANWARI LAL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the details of the irrigation projects undertaken by the Centre in Rajasthan State during the last three years under the Centrally Sponsored Command Area Development Programme; and

(b) the progress made so far with regard to their completion and the area likely to be irrigated by these projects ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) under the Centrally Sponsored Command Area Development